

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9456/2020

This the 27th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mrs. Tasleema Wani

.....Applicant

(Advocate:- Mr. M M Dar-Not Present)

Versus

1. State of J&K and Ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

O R D E R

[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.62/9456/2020) arises out of SWP No. 1225/2015, wherein relief is claimed against Jammu and Kashmir Agro Industries Development. This Tribunal does not have jurisdiction in respect of the employees of Jammu and Kashmir Agro Industries Development. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**